

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. IA (Plan)/3/2024 in C.P. (IB)/1269(MB)2021

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- Mr. Mayur Rajendra Kumar Popat Vs.  
Richfeel Health and Beauty Private  
limited  
IN THE MATTER OF  
Rajul Mehta and Others  
V/s  
Richfeel Health and Beauty Pvt Ltd**

**Section: 30 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA (Plan)/ 3/2024:-** Counsel, Shyam Kapadia a/w Rahul Sarda, Abhishek Kale, Shalvika Nacharkar and Vidhur Malhotra appeared for the Applicant/RP and Counsel, Tushar Hathiramani appeared for the Resolution Applicant. Heard, Counsel for the parties for a considerable time and **Reserved for Orders.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**